

1	2	3	4
13.	Kerala	4300	1622
14.	Madhya Pradesh	7031	2713
15.	Maharashtra	8565	2639
16.	Manipur	1069	578
17.	Meghalaya	890	370
18.	Mizoram	894	554
19.	Nagaland	1331	486
20.	Orissa	4976	1678
21.	Punjab	3460	864
22.	Rajasthan	5737	2046
23.	Sikkim	842	578
24.	Tamil Nadu	10334	8289
25.	Tripura	1249	768
26.	Uttar Pradesh	11378	3119
27.	Uttarakhand	1691	1120
28.	West Bengal	5139	1576
29.	Andaman and Nicobar Islands	727	165
30.	Chandigarh	750	163
31.	Dadar and Nagar Haveli	44	151
32.	Daman and Diu	671	146
33.	Delhi	3099	734
34.	Lakshadweep	531	206
35.	Puducherry	994	219
TOTAL (STATES/UTs)		124822	63389

Foreigners arrested under Foreigners Act, 1946

332. DR. R. LAKSHMANAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 7,345 foreigners were arrested in the Year 2011 under various provisions of Foreigners Act, 1946;

(b) if so, the details thereof;

(c) whether there is an increase in the number of arrest of foreigners in the last two years; and

(d) if so, the reasons for increase in arrest and the details of arrested foreigners?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU) : (a) to (d) Details of the foreigners arrested during the years 2011, 2012 and 2013 under various sections of the Foreigners Act, 1946 and for violating other provisions of immigration control rules and regulations are given below:-

Year	No. of foreigners arrested
2011	7345
2012	7484
2013	10043

Country-wise details of foreigners arrested during the years 2011, 2012 and 2013 are given in the Statement (*See below*).

With the implementation of various modules under Immigration, Visa and Foreigners Registration & Tracking (IVFRT) Project, law enforcing agencies are in a better position to know about the foreigners who are violating visa condition/various rules and regulations while in India and agencies are arresting and deporting such foreigners. Besides use of Hi-tech devices at Immigration Check-Posts (ICPs) and emphasis on training of Immigration staff and other law enforcing agencies are also contributing in detection of foreigners caused by foreigners in their travel documents, leading to arrest of foreigners in large number in comparison to previous years.

Statement

Country-wise details of foreign nationals who were arrested under Foreigners Act or for violating other provisions of Immigration Control Rules and Regulations

Country	No. of foreign nationals who were arrested		
	2011	2012	2013
1	2	3	4
Afghanistan	39	27	28
Australia	02	03	02
Bangladesh	4841	5449	7667
Canada	08	08	07
China	10	12	14
Congo	04	17	40
Ethiopia	08	01	02
France	09	09	09
Germany	06	03	08

1	2	3	4
Ghana	05	11	13
Indonesia	0	07	03
Iran	44	26	27
Iraq	06	0	06
Italy	08	06	01
Ivory Coast	19	18	00
Kenya	15	04	06
Korea South	01	05	08
Malaysia	05	08	05
Maldives	13	03	02
Mongolia	06	04	04
Myanmar	761	423	261
Nepal	69	56	32
Netherlands	01	02	05
Nigeria	296	431	400
Oman	02	04	03
Pakistan	31	44	38
Russia	22	13	19
Saudi Arabia	04	10	00
Singapore	03	03	03
Somalia	131	02	06
South Africa	12	18	22
Sri Lanka	694	574	1121
Stateless-Tibet	09	12	12
Sudan	12	15	17
Tanzania	13	12	12
Thailand	04	19	07
Uganda	13	11	24
U.S.A.	19	32	11
U.K.	0	58	29
Uzbekistan	22	25	08
Yemen	28	10	10
Others	150	89	151
TOTAL	7345	7484	10043